

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6069
ANSWERED ON:14.05.2012
SECUNDERABAD CANTONMENT
Botcha Lakshmi Smt. Jhansi;Reddy Shri Anantha Venkatarami

Will the Minister of DEFENCE be pleased to state:

- (a) whether some officials of the Secunderabad Cantonment Board have allegedly conspired with builders to put up unauthorised construction in the Cantonment area;
- (b) if so, the details of the unauthorised constructions in the said area; and
- (c) the action being taken by the Government against the officials and also to remove these constructions?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) CBI has filed a case against the officials of Secunderabad Cantonment Board who allegedly conspired with the builders to put-up unauthorised constructions in the Cantonment area.
- (b) There are about 1187 unauthorised constructions in Secunderabad Cantonment. These comprise of both deviations from the sanctioned building plan as well as constructions carried out without sanction from the Competent Authority.
- (c) The CBI enquiry and the departmental enquiries are going on. Action against the unauthorised constructions is being taken by the Cantonment Board under the provisions of the Cantonments Act, 2006.